

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 2963
TO BE ANSWERED ON 05-12 -2019**

Security of Minority Students

2963. SHRI N.K. PREMACHANDRAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has analyzed the problem of security faced by the minority students, if so, the details thereof and action taken thereon;
- (b) whether the Government has received complaints regarding problem of equity from the minority students, if so, the details thereof and action taken thereon;
- (c) whether the Minorities Commission has received such complaints during the last five years, if so, the number of cases received in each State and action taken thereon;
- (d) whether the Government has received recommendation from Minorities Commission or request from other organizations for ensuring the security and equity for minority students, if so, the details thereof and action taken thereon; and
- (e) whether the Government proposes to establish an effective mechanism for ensuring the security and equity for minority students, if so, the details thereof?

ANSWER

MINISTER OF MINORITY AFFAIRS

(SHRI MUKHTAR ABBAS NAQVI)

(a),(d) & (e) The responsibility of maintaining law & order, registration and prosecution of crimes against all citizens, including minorities, rests with the respective State Governments. "Public Order" and "Police" are State subjects as per the provisions of the Constitution. In order to assist the State Government/Union Territory Administrations to maintain communal harmony, the Central Government shares intelligence, sends alert messages, advisories etc. from time to time. The guidelines are reiterated while sending advisories by the Government with the objective of sensitization of States/UTs and enhancing their preparedness from time to time. No official recommendation has been received. However, appropriate action is taken on relevant communication received from time to time.

As far as ensuring equity for minority students, the Government implements various schemes which aim at their educational empowerment and socio-economic empowerment. The details of these schemes are as under:-

(I) Educational Empowerment

- (i) Scholarship Schemes- Pre-Matric Scholarship, Post-Matric Scholarship and Merit-cum-Means based Scholarship.
- (ii) Naya Savera – Free Coaching and Allied Scheme with the aim to enhance skills and knowledge of students and candidates from minority communities to get employment in Government Sector/ Public Sector Undertaking, jobs in private sector, and admission in reputed institutions in technical and professional courses at under-graduate and post-graduate levels.

(iii) Maulana Azad National Fellowship Scheme, provides financial assistance to students from notified minority communities, to pursue higher education such as M. Phil and Ph. D.

(iv) In addition, the Maulana Azad Education Foundation implements the following two schemes:

(a) Begum Hazrat Mahal National Scholarship for meritorious girls belonging to minorities studying in Classes IX to XII.

(b) Gharib Nawaz Employment Programme.

(II) Economic Empowerment

(i) National Minorities Development Finance Corporation (NMDFC) Loan Schemes provide concessional loans for self-employment and income generating activities for the socio-economic development of the 'backward sections' amongst the notified minorities.

(ii) Priority Sector Lending by Banks.(Department of Financial Services)

(iii) National Urban Livelihoods Mission (M/o Housing & Urban Affairs)

(iv) National Rural Livelihoods Mission (M/o Rural Development)

(v) Deen Dayal Upadhyay – Gramin Kaushal Yojana (M/o Rural Development)

(vi) Pradhan Mantri Awaas Yojana (Gramin)- (M/o Rural Development)

In addition, another scheme namely Pradhan Mantri Jan Vikas Karyakram (PMJVK) is implemented by the Ministry of Minority Affairs, which aims to improve the socio-economic conditions and basic amenities of minorities so as to improve their quality of life and reduce imbalances in the identified Minority Concentration Areas. The major projects approved under PMJVK education, health and skill, include Residential Schools, School buildings, Hostels, Degree Colleges, ITIs, Polytechnics, Sadbhav Mandaps, Health Centres, Skill Centres etc.

The details of various schemes, being implemented by the Ministry of Minority Affairs, as well as other Ministries/Departments for the welfare of minorities are available on the website of the Ministry of Minority Affairs at – www.minorityaffairs.gov.in.

(b) & (c) The details of State-wise complaints received during last five years regarding problem of security and equity faced by the minority students by National Commission for Minorities(NCM) are:- 3 cases each from Uttar Pradesh and Delhi, one case each from Rajasthan & Tamil nadu and the matter was appropriately taken up by NCM with concerned organizations/institutions.
